

## Central Information Commission

### Minutes of the Meeting of the Commission held on 17/10//2006 in the Chamber of CIC

#### Present:

1. Shri Wajahat Habibullah, CIC in Chair
  2. Mrs. P. Balasubramanian, IC
  3. Dr. O. P. Kejariwal, IC
  4. Shri A. N. Tiwari, IC
  5. Prof. M. M. Ansari, IC
2. Additonal Secretary, Joint Secretary and Under Secretary also attended the meeting.
4. The Commission were of the opinion that the meeting of the Commissioners will be a regular feature after the regular meeting with the staff
5. Since the Hon'ble High Court, Delhi has remanded the DISCOMs cases to the Commission for hearing all the parties whose interest is affected, the Commission has decided in this matter that a full bench will hear this case and the decision will be pronounced. In this regard notices have already been published in two English and one Hindi daily each for inviting a verified written submission from all those who are interested parties in this matter. The Commission was informed of the response received
6. The Commission reiterated that a letter should go to all the Ministries who provide funds to different NGOs asking that they make a pre-requisite condition that they must appoint a CPIO/APIO and should comply with the provisions of the RTI Act-2005.
7. The members of the Commission observed that there is an urgent need for security arrangements especially at the time of a hearing before a large gathering. The Commission also emphasized that there is a need for establishing separate mechanism to ensure recovering the penalty imposed by the Commission. In this regard recommendations may be sent to the DOPT for inclusion in the Rules.
8. Finally, the Commissioners took note of a casual approach of the staff members of the Commission while discharging their duties. They directed the staff members to improve the administrative function and outputs of the office

## Commissioners' Meeting

The Commissioners decided that there will now be different groups who will now approve the proposal note in which the approval has been sought for by Registry. All the papers correspondence dealing with the specific subject matter will be routed through these group members. The Group members are as follows: -

**Group 1** :- Members : CIC / IC (K)  
Subject : Media and Public Relations.

**Group 2** :- Members : CIC / IC (PB)  
Subject : Administration and Finance.

**Group 3** :- Members : CIC / IC (T) / IC (A)  
Subject : Interstate Relations.

**Group 4** :- Members : CIC / IC (T) / IC (A)  
Subject : Protocol

It will be open to the group to initiate processing in the subject of their concerning area and exchanged view in the weekly meeting.